

(b) the number of import licences issued during the years 1980-81, 1981-82 and 1982-83 for the import of stainless steel sheets and ingots ;

(b) how many metric tonnes of stainless steel sheets have been imported during the said period and from which country ;

(c) the quantity imported by S.T.C. during the said period ;

(d) what was the criteria adopted for distributing the stainless steel sheets amongst the States ; and

(e) the quantity allotted to Gujarat during the years 1980-81, 1981-82 and 1982-83 ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) Particulars of all import licences are published in the Weekly Bulletins of Import Licences, Export Licences and Industrial Licences issued by the Chief Controller of Imports & Exports, New Delhi, copies of which are available in the Parliament library.

(b) During the period 1980-81 and 1981-82 (upto October, 1981), the total quantity of stainless steel sheets imported was 18731 metric tonnes. The imports were made mainly from Federal Republic of Germany, Italy, Japan and USA. Import statistics for the period beyond October 1981 are not yet available.

(c) The Minerals & Metals Trading Corporation imported about 12524 metric tonnes of stainless steel sheets and plates during the years 1980-81, 1981-82 and 1982-83.

(d) Import of stainless steel sheets is canalised through Minerals & Metals Trading Corporation of India. The imported material is distributed to Actual Users on the basis of demands registered by them with the canalising agency in the form and manner laid down in Chapter 6 of Hand Book of Import-Export Procedures, 1983-84.

(e) The allocation of stainless steel sheets is not made State-wise by the canalising agency.

Grants of dearness relief to widows of Central Government servants receiving Family Pension

3290. SHRI RAMAVATAR SHASTRI : Will the Minister of FINANCE be pleased to state :

(a) whether the widows of Central Government servants receiving family pension are not eligible for the grant of dearness relief when they happen to be in government service themselves ;

(b) if so, the reason therefore ;

(c) whether he is aware that there is no uniformity followed in this matter by the various Ministries when some pay the dearness relief and other demur it ; and

(d) the precise position and place on the Table of a copy of the relevant orders issued by his Ministry in this behalf ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) Yes Sir.

(b) A widow receiving family pension when employed in Government is not entitled to relief on both pension and family pension because such a payment to double compensation viz. (i) an Dearness allowances pay ; and (ii) as dearness relief on pension.

(c) The instructions regarding relief on family pension are uniformly applicable to all the Ministries/Department etc. Whenever any case of non-compliance with the instructions comes to notice, the Ministry concerned is requested to follow the instructions.

(d) A copy of Ministry of Finance' O.M. No. F. 13 (3)-EV (A)/78 dated 21.2.1978 is laid on the table of the House. (Placed in Library. LT No. dt. 6674/83).

Funds Allotted to Orrissa for Exploiting Tourist Potentialities

3291. SHRI CHINTAMANI JENA ; Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the amount allotted to the State of Orissa during the year 1982-83 for exploiting the tourist potential in Orissa ;

(b) the amount actually spent and the details of the work done ;

(c) the amount spent by other States during the year 1982-83 for exploiting the tourist potential in those States ; and

(d) the details of amount allotted for the year 1983-84 to each State on the above project ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) to (d) The Central Department of Tourism does not allocate funds for tourism promotion on Statewise basis. The schemes taken up during 1982-83 for promotion of tourism in Orissa are :—

(a) Development of Lion Safari Park at Nandan Kanan at an estimated cost of Rs. 24.00 lakhs. Of this an amount of Rs. 17.73 lakhs was released during 1982-83.

INDIAN TOURISM DEVELOPMENT CORPORATION

(i) Joint Venture Project in collaboration with the Orissa Tourism Development Corporation for the construction of 3-star Hotel at Puri at an estimated cost of Rs. 134.00 lakhs. An expenditure of Rs. 5.48 lakhs. was incurred during 1982-83 on preliminary works.

(ii) Expansion of Hotel Kalinga (Ashok), Bhubaneswar at an estimated cost of Rs. 100.00 lakhs. An expenditure of Rs. 0.05 lakh was incurred during 1982-83 on preliminary works.

During 1982-83 the Department of Tourism incurred Capital expenditure of Rs. 206.66 lakhs and ITDC an expenditure of Rs. 1897.87 lakhs in all the States. During 1983-84, there is a provision of Rs. 231.03 lakhs under Capital Head in the Plan Budget of the Department and Rs. 1350.00 lakhs in the Plan Budget of ITDC for provision of tourist infrastructure in the country.

Establishing of Bilateral Trade with Iran

3292. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have taken steps to establish bilateral Cooperation with Iran in economic and industrial fields ;

(b) if so, what efforts have been made to establish bilateral trade ;

(c) the names of the items on which relationship are going to be established ; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) Yes.

(b) A Memorandum of Understanding was signed between India and Iran in August, 1982, during the then Commerce Minister's visit to Iran. An invitation was also extended to the Iranian Commerce Minister to visit India. The Indo-Iranian Joint Commission which met in Tehran from 19-21st July, 1983, also reviewed bilateral trade.

(c) and (d) The Memorandum of Understanding identified a number of commodities for export to Iran, namely buffalo boneless meat, rice, sugar, barley, maize, tea, eggs leather and its products, engineering goods, etc. The Joint Commission also discussed the possibility of exporting some additional items to Iran, namely cigarettes, spices (turmeric, cardamom, ginger, etc.), coffee, text books, textiles, chemicals, metals, plastics and wood products.

वायुसेना केन्द्रों पर दूध की आपूर्ति

2393. श्री निहाल सिंह : क्या रक्षा मन्त्री यह बताने कृपा की करेंगे कि :

(क) क्या सरकार ने वायुसेना के दिल्ली, रुड़की, देहरादून और हिण्डन स्थित कन्द्रों में दुग्ध आपूर्ति की संभावनाओं का पता लगाया था तथा क्या इस सम्बन्ध में कोई अध्ययन किया गया था ;

(ख) क्या उपर्युक्त योजना को वित्तीय कठिनाइयों के आधार पर लागू नहीं किया गया था ;

(ग) यदि हां, तो क्या सरकार इस योजना को लागू करने के लिए अलग से धन की स्वी-कृति देगी ; और